## **National Company Law Tribunal**

## Allahabad Bench

CP NO. (1B) 53/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

NAME OF THE COMPANY: Bitymen Corporation pvt Ltd V/8 brangatai SECTION OF THE COMPANIES ACT: U/S 9 OF I&B (ode of 201)

Name Designation Representation

<u>Signature</u>

1. Siddharth singhal Advocate Applicant S. Singhal

2. RAHUL AGARWAN Advocate Conforme Deson behingt

3. SHUBHAM AGARWAN Advocate " Shulman Ageand

SI. NO.

## CP No.(IB)/53/ALD/2017

Parties are represented by their respective counsel. Learned counsel for both the parties informed such that some settlement talks are going on.

In view of this, the matter is adjourned to 24th August, 2017.

Date: 02.08.2017

Shri H.P. Chaturvear (IVIETTICE)

Typed by P.K.Jyoti